NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Emgee Homes Pvt. Ltd.

V/s. M/s. Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Rejendra Jain i | b beso wate

Thekore Jariwala &

Asso wates for

Respondent

2. Adv. Senati Salaskar

for Lenin Association

for Petitioner.

Order

T. C.P. No. 18/58-59/378-379/CLB/MAH/2014

- 1. Both the parties are present.
- 2. By consent of both the parties matter is adjourned for Final Hearing.
- 3. Next date is fixed on 07.10.2016; duly communicated to both the sides.

sd/-

Dated:08.09.2016

Shri M.K. Shrawat Member (Judicial)